

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1581**

**TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/ BHADRAPADA
29, 1942 (SAKA)**

FUNCTIONING OF CPC

**1581. SHRI KULDEEP RAI SHARMA:
DR. SUBHASH RAMRAO BHAMRE:
DR.AMOL RAMSING KOLHE:
SHRIMATI SUPRIYA SULE:
DR.DNV SENTHILKUMAR S.:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details regarding the number of Master Canteens and Subsidiary Canteens functioning for serving and retired Central Armed Police Forces (CAPF) personnel;

(b) whether the Government has taken steps to provide quality products in Central Police Canteen (CPC) and also at a subsidized rate as done in the case of CSD canteen for defence personnel, if so, the details thereof and the action taken in this regard;

(c) whether any irregularities have been reported in the functioning of CPC canteen;

(d) if so, the details thereof including such cases reported during each of the last three years along with the steps taken to check the irregularities in the CPC; and

(e) whether the Government has decided to sell only indigenous products in CPC, if so, the details thereof and the objective behind the move along with the time by which this will be made functional?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): Total 119 Master Bhandars and 1871 Subsidiary Bhandars are functioning for the benefit of serving and retired personnel of Central Armed Police Forces (CAPFs). Besides, 10 Mini Bhandars have also been sanctioned for Ex-CAPF Associations, out of which 07 are functioning under supervision of Master Bhandars.

(b): Quality products are being provided to Central Police Canteen (CPC), now renamed as Kendriya Police Kalyan Bhandar (KPKB) beneficiaries at discounted rates through direct negotiation with the firms/suppliers. To ascertain quality of the products, all standard parameters as per Government rules/ guidelines are ensured before registration of the products with KPKB. Goods in KPKB are available at discounted rates. At present, there is no exemption in GST on products sold through KPKB, as available to CSD Canteens.

(c) & (d): No irregularity has been reported in the functioning of Kendriya Police Kalyan Bhandar (KPKB).

(e): In order to promote domestic industries, it has been decided to sell only Swadeshi Products through the Kendriya Police Kalyan Bhandar (KPKB) with effect from 01.06. 2020.